

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. /163/93
T.A. No.

DATE OF DECISION 23-4-1993

PraveenChand C. Bhavsar Petitioner

Mr. P. K. Handa Advocate for the Petitioner(s)

Versus

Union of India & others Respondent

Mr. Akil Kureishi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C.Bhatt : Judicial Member

The Hon'ble Mr. M.R.Kolhatkar : Admn. Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

PraveenChand Chimanlal Bhavsar,

Asst.Director,Grade I (Food Preservation),
House no.2,Gaurav Park Society,
Near Yamuna Nagar,Harni Road,
Baroda-390 006.

.....applicant

Advocate : Mr.P.K.Handa

versus

1. Union of India,Ministry of Industries,
Through Development Commissioner,
Small Scale & Industries,
Nirman Bhavan,
New Delhi-110 011

2. Director, Small Industrial Services
Institute,
Harisiddh Chambers,4th Floor,
Ashram Road,Ahmedabad.

3. Asst.Director Incharge,
Branch-Small Industrial Service Institute,
Masat,Silvassa,
Dadarnagar,Haveli.

.....respondents

Advocate : Mr.Akil Kureshi

O R A L O R D E R

O.A./163/93

Date : 23-4-93

Per : Hon'ble Shri R.C.Bhatt,

Judicial Member

Learned advocate Mr.Handa for the

applicant seeks permission to withdraw the application.

Mr.Kureshi, learned advocate for the respondents
has no objection. The application is disposed of
as withdrawn. No order as to costs.

MR Kolhatkar

(M.R.Kolhatkar)

Member (A)

R.C.Bhatt

(R.C.Bhatt)

Member (J)

*SS

CENTRAL ADMINISTRATIVE TRIBUNAL
Ahmedabad Bench

Application No. 163 of 1993

Transfer Application No. _____ Old W. Pett No. _____

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 2/6/93

Countersigned : / 2/6/93

Section Officer/Court officer

K. B. Shah

Signature of the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

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① CAUSE TITLE 163 OF 19 93

NAMES OF THE PARTIES Sh. P.C. Blewgal

VERSUS

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